## Annexure- 7

Name of the Corporate Debtor- JOHNSON WATCH COMPANY PRIVATE LIMITED Date of commencement of CIRP: 17-01-2024
List of Creditors as on 07-01-2025

Sr. No.	Details of Claimant			Details of Claim received		Details of claim admitted							Amount of any	(4) (4) (4) (4)		1000
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	%age of voting share in COC	contingent	STATE OF THE PARTY	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	Commissioner of Customs (Preventive)	Central	-	31-01-2024	1,35,59,23,832.00	1,35,59,23,832.00	Operational Creditor- Government Dues	No	No	No	0.00%	-	-		-	
	The Assistant Commissioner, Division- Connaught Place, CGST		-	08-02-2024	3,51,07,746.00		Operational Creditor- Government Dues	No	No	No	0.00%		-		3,51,07,746.00	
	The Assistant Commissioner, Division- Connaught Place, CGST		-	17-12-2024	9,50,67,88,131.00	-	Operational Creditor- Government Dues	No	No	No	0.00%	-	-	9,50,67,88,131.00		
4	Income Tax Department, Government of India	Central	-	15-10-2024	1,64,73,26,546.00	14,37,54,405.00	Operational Creditor- Government Dues	No	No	No	0.00%			1,50,35,35,771.00	36,370.00	• ×
	TOTAL				12,54,51,46,255.00	1,49,96,78,237.00					0.00%	-		11,01,03,23,902.00	3,51,44,116.00	

For Johnson Watch Company Private Limited Virtuoso IPE Private Limited, Resolution Professional

SO IPE Registration No. IBBI/IPE-0123/IPA-1/2023-24/50069

Atul Laxmichand Gala

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